

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

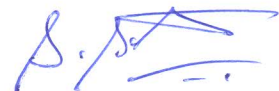


**COMPANY APPLICATION NO.** :

**PETITION NUMBER** : CP 4/2017

**NAME OF THE PETITIONER(S)** : Chokalingam Rajavel

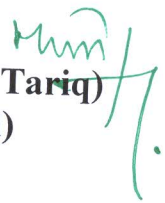
**NAME OF THE RESPONDENT(S)** : Raja Spiritual Super Market Pvt Ltd +2

**UNDER SECTION** : 241

S.No.	Name (in Capital)	Represented by	Signature
1	S. SATISH	counsel for R3	
2	A. G. SATHYA NARAYANA for A. M. SRIDHARAN.	Counsel for R1, R2	
3	D. Pradan Mukunth Arun Kumar	Counsel for Petitioner	

**ORDER**

Shri D Pradan Mukunth Arun Kumar, counsel for petitioner present. Shri A G Sathya Narayana, counsel for R1 & R2 and Shri S Satish, counsel for R3 are present. Counsel for petitioner sought time for filing rejoinder. At request time extended. Put up on **01.03.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)